# GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 2456 TO BE ANSWERED ON 08.07.2019

### GST REFUND FOR LANGARS

## 2456: SHRIMATI POONAM MAHAJAN:

Will the MINISTER OF CULTURE be pleased to state:

- (a) whether the Government has released GST refund on raw materials used to prepare food at langars in gurdwaras;
- (b) if so, the details thereof on the total amount released during the last three years, yearwise;
- (c) whether such refund of GST and IGST is applicable to all communities undertaking similar activities such as langar; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR CULTURE ANDTOURISM (SHRI PRAHLAD SINGH PATEL)

(a)Yes Sir.

- (b) The scheme of SevaBhojYojna has become operational w.e.f. 1.8.2018. An amount of Rs.59,66,078 (Rupees Fifty Nine lakhs, Sixty Six Thousand and Seventy Eight only) has been released in the year 2019-20 under the scheme to Central Board of Indirect Taxes & Customs (CBIC), Ministry of Finance for making the payment to Sikh GurudwaraParbandhak Committee (SGPC), Amritsar.
- (c)&(d)Yes Sir. Under the scheme of SevaBhojYojna, the financial assistance will be provided for free 'prasad' or free food or free 'langar' / 'bhandara' (community kitchen) offered by charitable/religious institutions like Gurudwara, Temples, Dharmik Ashram, Mosques, Dargah, Church, Math, Monasteries etc.

These Charitable Religious Institutions should have been distributing free food in the form of 'prasad', 'langar'/bhandara (community kitchen) to at least 5000 persons in a calendar month for at least past 3 years.

Financial Assistance in the form of reimbursement shall be provided where the institution has already paid GST on all or any of the raw food items listed below:

- i) Ghee
- ii) Edible oil
- iii) Sugar / Burra / Jaggery
- iv) Rice
- v) Atta / Maida / Rava /Flour
- vi) Pulses

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